

National Company Law Tribunal

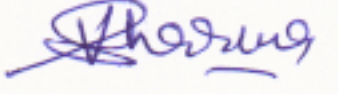
Allahabad Bench

CP NO. 159/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: Rajdwarba Realty Creations Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 14(1) of the Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	VIVEK SHARMA	Prop	VIVEK SHARMA 4 Associates	
<u>2.</u>			Company Secretaries) FCS = 8866	

C.P. No. 159/ALD/2017

Shri Vivek Sharma, PCS for the petitioner company.

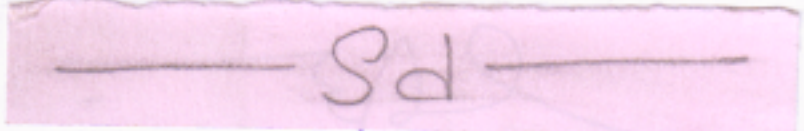
This Registry further received a communication dated 18.11.2017 from the ROC, that its office did not receive a copy of the present petition.

Therefore, petitioner is directed to serve a spare copy to the office of the ROC as well as to the Central Govt. Standing Counsel through the office of A.S.G. Allahabad, so as to make able to prepare their objection/ reply, if any.

The matter be listed on 30<sup>th</sup> January, 2017.

Date: 18/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)